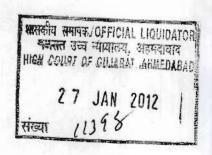
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MINISTRY OF CORPORATE AFFAIRS (Vigilance Section)

PROPERTY REURN FOR THE YEAR 2011 (as on 01.01.2012)



1. Name of the Officer

:- RATHOD KAMLESHKUMAR GANGSIBHAJ

2. Service to which officer belongs

:- INDIAN CORPORATE LAW SERVICE.

3. Present post held

: Asst. DIRECTOR LUT)

NNR

4. Present pay

AHMEDABAD.

15600-39100B(5400)

5. Office

- Official Liquidator

Ahmedabad.

Property details:-

6. Description of the property

: AGRICULTURAL CAND

7. Precise location (full address)

- MOTA ITALA.

SURVAY NO. 300 (374) / 10 Acres

8. Area of land in case of landed property

MOTA ITALA

JAMNAGAR

9. Nature of land (State whether

Residential/agricultural etc.)

AGRICULTURAL LAND.

10. Extent of interest

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11. If not in own name, state in whose

Name and relationship with Govt.

Servant.

MOTHER

12. Date of acquisition

13. How acquired (whether by purchase. Lease, mortgage, inheritance, gift or Otherwise, name address, connection With Govt. servants and other details Of person form whom acquired etc. Be given) (see note below)

By Purchase.

14. Value of the property (see note below)

50,000 RS/

50,000 RS H

15. Particulars of sanction of prescribed Authority; if any

16. Total annual income form the property:-

:-

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1,80,0001-

17. Any other details

27.01.12

Place: - AHMEDABAD